Setting up schools on the line of KVs

1987. SHRI C. PERUMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are having a plan to set up 4 lakh Government high schools on the line of Kendriya Vidyalayas within a decade;

(b) whether it is also proposed to set up such schools with full financial assistance of Central Government and to be run by State Governments; and

(C) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No, Sir.

(b) and (c) Do not arise.

National discipline scheme in Gujarat

1988. SHRI KESHUBHAI S. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have not released a balance amount of Rs. 4.67 crores under the National Discipline Scheme to the State Government of Gujarat;

(b) if so, the reasons therefor; and

(c) by when Government would release the balanced grant?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Ministry of Youth Affairs & Sports have informed that as per the information given by the State Government of Gujarat, an amount of Rs. 18.87 crore (approximately) is due to Government of Gujarat towards pay and allowances of National Discipline Scheme Instructors absorbed in the State.

Ministry of Youth Affairs & Sports have further informed that while proposals have been received from some States, including Gujarat, detailed information indicating the total liability in the prescribed proforma has not been received from them. While every effort will be made to expedite releases to State who have complied with the prescribed procedures, it is difficult to

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indicate a definite time-frame by which funds could be released to all the State Governments including State Government of Gujarat.

Guidelines for Sanskrit Vidyapeeths

1989. SHRI RAJNITI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the guidelines formulated/in operation for recognition/establishment of Sanskrit Vidyapeetha in the Country;

(b) whether Government are aware that a Sanskrit Mahavidyalaya by the name of Himachal Adarsh Sanskrit Mahavidyalaya is functioning in Jangla, Shimla, Himachal Pradesh promoting the cause of Sanskrit in this hilly and rural area;

(c)if so, the details thereof;

(d)whether the Mahavidyalaya fulfils all the requisite norms and conditions for recognition as a Sanskrit Vidyapeeth;

(e) if so, whether Government propose to recognize it as such; and

(f) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The guidelines for recognition or setting up of off Campus Centres issued by the University Grants Commission which are being followed by the Rastriya Sanskrit Sansthan are given in the Statement (See below).

(b) and (c) Yes, Sir. The Government of India is financing the Himachal Adarsh Sanskrit Mahavidyalaya at Jangla.Himachal Pradesh with effect from 1990 under the Scheme of "Financial Assistance to the institutions recognized as Adarsh Sanskrit Mahavidyalaya/Shodh Sansthan" being implemented by the Rashtriya Sanskrit Sansthan. The details are as follow:—

. 1.	Land & Building	_	0-04-19, 1-14-13 (in Bigha)
2.	No. of Rooms	_	8
0	N C 1 1		

3. No. of students admitted for the year 2006-07 — 226